

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO- 2859
TO BE ANSWERED ON- 12/08/2026

DEVELOPMENT OF TRIBAL COMMUNITIES UNDER PMJUGA

2859 SHRI DEBASHISH SAMANTARAY:

Will the Minister of TRIBAL AFFAIRS be pleased to state

- (a) the progress made under the Pradhan Mantri Janjatiya Unnat Gram Abhiyan;
- (b) the number of tribal villages covered;
- (c) the assistance provided to States, including Odisha; and
- (d) the major outcomes achieved?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)

(a): Hon'ble PM launched Pradhan Mantri Janjatiya Unnat Gram Abhiyan (PM-JUGA)/ Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DAJGUA) on 2nd October, 2024. The Abhiyan comprises of 25 interventions implemented by 17-line Ministries and aims to saturate infrastructural gaps in 63,843 villages, improve access to health, education, Anganwadi facilities and providing livelihood opportunities benefiting more than 5 crore tribals in 549 districts and 2,911 blocks in 30 States/UTs in 5 years. The progress made under the abhiyan is as per **Annexure I**.

(b): The state-wise distribution of blocks, villages and ST population covered under DAJGUA is as per **Annexure II**.

(c) & (d): The state-wise details of funds sanctioned by the Ministry of Tribal Affairs under the Pradhan Mantri Janjatiya Unnat Gram Abhiyan (PM-JUGA)/ Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DAJGUA) including Odisha and achievement thereon is as per **Annexure III**.

Annexure I

Physical Targets and achievements (as on 01.07.2026)-DAJGUA						
S. No.	Ministry	Activity	Mission Target (2024-2028)	Target till March 2026	Sanction	Progress
1	Ministry of Rural Development (MoRD)	PMAY-G - Housing	20 Lakhs	6 Lakhs	House Sanctioned: 13,02,811	House Completed: 8,21,566
		PMGSY - Roads	25,000 Km Road	7,500 Villages	5008 Km roads in 14 states sanctioned	3.9 Km road work completed
2	Ministry of Jal Shakti	Jal Jeevan Mission (JJM)	All villages to be saturated	1,500 villages	Sanctioned Villages: 63,035	Saturated Villages: 29,497
3	Ministry of Power	Revamped Distribution Sector Scheme - RDSS	2.35 lakh Households	70,000 HHs to be electrified	Sanctioned: 2,87,761 HH and Public Institutions	Electrified: 98,167 HH and Public Institutions
4	Ministry of New and Renewable Energy	New Solar Power Scheme- PM Surya Ghar Yojana	Electrification of Households and Public Institutions		Sanctioned: 4,099 HHs (100 in Manipur and 3099 Arunachal Pradesh) and 8 public institutions sanctioned (in Assam)	Electrification completed in 4099 HHs
5	Ministry of Health and Family Welfare	Mobile Medical units under National Health Mission	1,000 MMUs	100 MMUs	436 MMU	436 MMU operationalized
6	Ministry of Women and Child Development	Anganwadi Centre- Poshan 2.0 (ICDS)	2,000 New Anganwadis	400 New	Sanctioned: 875	Operationalized 681 AWCs
7	DoSE&L, Ministry of Education	Samagra Shiksha Abhiyan (SSA)	1,000 hostels	300 hostels	692 Hostels sanctioned	4 hostels have been completed
8	Department of Telecommunication	Universal Service Obligation Fund (USOF)	5,252 villages	1500 Villages	Sanctioned Villages: 5,252	Covered Villages: 3,777
9	Ministry of Tourism	Responsible tourism (Swadesh Darshan)	1000 Home stays	100 Home stays	Homestay projects worth Rs. 17.7 Cr.	Work to be initiated in approved States AP, U.K, MP, MZ, Ladakh
10	Ministry of Agriculture and Farmers Welfare	Pradhan Mantri Rashtriya Krishi Vikas Yojana	Agriculture support to FRA patta holders (~ 2 lakh)	60000 beneficiaries	Proposal from Assam, C	Proposal are under Approval

		ikas Yojana (PM-RKV Y)			G, MP, Guja rat and J&K	
11	D/o Fisheries	Pradhan Ma ntri Matsya Sampada Yojana (PM MSY)	Support t o tribal fi shermen: 10,000 IFR and 10 00 CFR	3000 beneficiarie s	Covering 8,8 68 individual and 1,034 co mmunity acti vities in 10 S tates/UTs Sa nctioned	4808 indivi duals cover ed
12	D/o Animal Husbandr y and Dairying	National Li vestock Mis sion	Livestock manag ement support to 8500 IFR holders	2550 beneficiarie s	1,808 FRA P atta holders i n 6 States	Rs. 5.68 Cr has been rel eased by the department to the states
13	Ministry of Skill Devel opment and Entrepre neurship	Jan Shiksha n Sansthan (JSS) Sche me	(i) 30 Skilling Ce nters in tribal dist ricts	9 skilling Centers & training for 300 VDVks	30 Tribal Ski lling Center has been san ctioned	30 Skilling Centers hav e been inau gurated acro ss the count ry
			(ii) Training of 1 000 VDVks and tribal groups		64,401 mem bers training s sanctioned	27, 668 me mber trainin gs conducte d in 214 VD VKs
14	Ministry of AYUSH	Poshan Vati kas - Natio nal AYUS H Mission		700 Poshan Vatik as	111 Poshan Vatika Sanct ioned in EM RS	Implementa tion is unde r progress
15	Ministry of Panchayati Raj	Rashtriya G ram Swaraj Abhiyan (R GSA)	FRA awareness p rograms at all Gr am Sabhas, Sub-d ivision and distric ts dealing with F RA		Total ST part icipant target ed to be train ed – 46,19,6 62	Total ST pa rticipant trai ned-7,81,66 1
16	Ministry of Petroleum & Natural Gas	LPG - Ujjw ala Yojana	25 Lakhs LPG co nnections	7.5 Lakhs HHs	23,16,049 co nnections sa nctioned	1,32,090 co nnections di stributed

Annexure II

SR. No	Name of the State	No. of District	No. of Block	No. of Villages
1	ANDHRA PRADESH	18	107	878
2	ARUNACHAL PRADESH	23	84	329
3	ASSAM	32	147	3161
4	BIHAR	24	74	771
5	CHHATTISGARH	32	138	6691
6	GOA	2	9	25
7	GUJARAT	21	102	4265
8	HIMACHAL PRADESH	10	26	270
9	JAMMU AND KASHMIR	20	112	393
10	JHARKHAND	24	231	7139
11	KARNATAKA	28	129	1089
12	KERALA	4	9	89
13	LADAKH	2	30	143
14	LAKSHADWEEP	1	2	2
15	MADHYA PRADESH	51	267	11377
16	MAHARASHTRA	32	214	4975
17	MANIPUR	13	57	516
18	MEGHALAYA	12	53	1437
19	MIZORAM	11	26	383
20	NAGALAND	16	74	608
21	ODISHA	27	234	7667
22	RAJASTHAN	30	208	6019
23	SIKKIM	6	26	119
24	TAMIL NADU	16	36	248
25	TELANGANA	30	230	924
26	D&D and DNH	2	2	76
27	TRIPURA	8	52	392
28	UTTAR PRADESH	26	47	517
29	UTTARAKHAND	7	15	128
30	WEST BENGAL	21	170	3212
	Grand Total	549	2911	63843

Annexure III

Sl. No.	Name of the State/UTs	Fund Released during 24-25 (Rs. in Lakhs)	Fund Released during 25-26 (Rs. in Lakhs)	Mother Sanction Generated on PFMS - SNA Sparsh (Rs. in Lakhs) during 2025-26	Mother Sanction Generated on PFMS - SNA Sparsh (Rs. in Lakhs) during 2026-27
1	Andhra Pradesh	0	2057.5	4115.00	3944.05
2	Arunachal Pradesh	0	749.5	1124.25	1531
3	Assam	13518.69	0	1186.00	7214.42
4	Bihar	0	509.8	682.28	484.15
5	Chhattisgarh	3654.74	0	1866.00	16429.6
6	Gujarat	0	0	8792.28	14606
7	Himachal Pradesh	1368.734	0	47.60	707.32
8	Jammu & Kashmir	0	0	3921.00	2002
9	Jharkhand	0	8894.75	2242.62	15484.31
10	Karnataka	0	0	2877.50	6331.3
11	Kerala	0	389.75	779.50	604.34
12	Ladakh	0	0	50.00	50.00
13	Madhya Pradesh	9136.882	0	6798.50	30865.9
14	Maharashtra	0	8955.25	13432.88	18289
15	Manipur	0	813.25	935.00	1391.25
16	Mizoram	0	0	-	1692
17	Nagaland	678.4	0	483.50	1993.84
18	Odisha	17422.8	0	1253.55	19712
19	Rajasthan	0	0	8373.80	17763
20	Sikkim	0	389.75	584.63	724.00
21	Tamil Nadu	1987.754	0	230.50	350.67
22	Telangana	0	0	4319.30	5033.68
23	Tripura	0	913.25	230.26	1452
24	Uttar Pradesh	0	0	443.76	1420.99
25	Uttarakhand	0	0	146.11	795.53
26	West Bengal	0	0	442.00	442
Total		47768	23672.8	65357.795	171314.35
